

### Planned Growth of Delhi

\*225. SHRI BHIKU RAM JAIN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the projections, if any, made by the Delhi Development Authority in regard to the population of the Capital of India 2001 AD ;

(b) whether any special steps are proposed to regulate and plan the growth of the metropolis in view of phenomenal increase in its population every year ;

(c) whether it is proposed to constitute a high level committee to go into the question of land development in Delhi and other related aspects ; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) According to the projections made by the Registrar General of Census the population of urban Delhi is expected to be between 122 lakhs to 146 lakhs in 2001 AD. On account of the serious limitations imposed by the constraints of water, power and transportation, the DDA is preparing a perspective development plan for Delhi for 1981-2001, for a population 122 lakhs.

(b) Yes Sir, by the integrated development of the National Capital Region so that the prosperity and burdens of urbanisation are shared by the region and balanced development is promoted.

(c) and (d). The Lt. Governor has set up a committee on 2-4-1982 under the Chairmanship of Chief Secretary, Delhi Administration which will review the questions of policies and procedure in regard to

the acquisition, development and disposal of land for commercial and residential purposes and other related aspects.

### Vacation of F.C.I. Godowns by Private Parties

\*226. SHRI H. N. NANJE GOWDA :

SHRI D. M. PUTTE GOWDA :

Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) the number of godowns with the Food Corporation of India in the country (State-wise) ;

(b) whether it is a fact that FCI has given a large number of their godowns to some private parties in the country ;

(c) if so, full details thereof :

(d) whether the FCI has recently decided to get their godowns vacated from the private parties ;

(e) if so, whether an investment of Rs. 6 crores will soon become a dead loss unless the FCI reconsiders its decision ; and

(f) if so, what steps have been taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN) : (a) A statement is laid on the Table of the Sabha.

(b) No, Sir.

(c) to (f). Do not arise.